



Details of Security interest, if any, in respect of such claim	
Security	Particulars
Principal	For WCL Hypothecation of –
	Stocks & Book Debts (Present and Future) at whichever location
	For Term Loan
	Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building
	LC LOC raw material Pledge of TDRs @ 10%
Collateral for all limits for term loan and working capital limits/ PC/ FC/ FITLs (i.e. for the entire exposure of the company on the Bank of India)	(i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1
	(ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2
	(iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT-1
	(iv) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2
	(v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3
	(b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5)
	(vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.
	(vii) Pledge of TDR as security of face value Rs. 1.57 crore.
	(ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).
Total Principal + Collateral	Rs. 72.31 Crores